

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.565/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company		Foseco India Ltd. -Versus- Jai Balaji Industries Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01 ANJAN KUMAR ROY, FCS PETITIONER

[Signature]
03/11/17

1) Manjiv Bhuteia, Adv
2) Sonika Sharma, Adv

[Signature] for the corporate Debtor

[Signature]
Advocate
03/11/17

ORDER

Ld. Pr. CS for the petitioner and the Ld. Advocate for the corporate debtor are present.

Ld. Counsel for the corporate debtor made a request that time may be given for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite party.

List on 24/11/2017 for admission.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)